

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Max Commercial pvt Ltd and Others

MAIN PETITION NUMBER : CA(CAA)/17(CHE)2023
CP(CAA)/44(CHE)2023

(IA/MA) APPLICATION NUMBERS

IA(CA)/83/2024

ORDER

Present: Ld. Counsel Shri. Naveen Kumar Murthi for the Applicant.

Ld. Counsel Shri. Avinash Krishnan Ravi for RD.

Shri. B Palani for OL.

In the present case, RD and OL reports are available where no substantial objection has been raised.

The Applicant has moved another application for change of appointed date. The copy of the application be served on the Respondents for their response.

List the applications for hearing on **26.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)